

Standard Operating Procedure for Engagement/Empanelment of Advocates/Law Firms/ Senior Counsels and Delegation of Powers in Court Matters

The extant framework for engagement/empanelment of Advocates/Law Firms/ Senior Counsels and approvals process in court matters was reviewed and with a view to standardising the procedure, a draft Standard Operating Procedure and Delegation of Powers in respect of court matters is prepared.

The draft Standard Operating Procedure and Delegation of Powers provides for the procedure for empanelment of Advocates/Law Firms, engagement of Senior Counsels/Senior Advocates, fee payments and approval process in respect of court matters. The draft also lists out the criteria to be considered for empanelment of advocates, thereby developing a robust framework for selection of advocates.

The draft Standard Operating Procedure for Engagement/Empanelment of Advocates/Law Firms/ Senior Counsels and Delegation of Powers is placed as Annexure for approval.

Placed before the Authority for approval